

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 5120
TO BE ANSWERED ON 24.03.2026**

VACANCIES IN NCSC

5120. SHRI MANOJ KUMAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is aware that important constitutional commissions such as NCSC, NCST and NCBC have several posts lying vacant for long period of time, if so, the details thereof;
- (b) whether it is true that in NCSC there are two vacancies including one Vice-Chairman and one Member and similarly in NCBC there are four vacancies including Chairman, Vice-Chairman and Members, if so, the details thereof;
- (c) whether the Government is aware that due to non-appointment on these important constitutional posts the commissions are not able to effectively protect weaker sections of society and their functioning is affected;
- (d) whether the Government has initiated any process to fill these vacancies in NCSC, NCST, NCBC and other commissions and if so, the present stage of the process, if so, the details thereof; and
- (e) the time-frame by which Government proposes to fill these vacancies and whether any interim arrangement has been made to ensure proper functioning of these commissions?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

- (a): The Government is committed to ensuring that the National Commission for Scheduled Castes (NCSC), National Commission for Scheduled Tribes (NCST) and National Commission for Backward Classes (NCBC) function effectively in accordance with their constitutional mandate. Vacancies in these Commissions arise from time to time due to completion of tenure, resignation or other administrative reasons. Filling up of these posts is a continuous process and appointments are made by the Hon'ble President of India on the basis of recommendations of the competent authority, as per the Constitutional mandate, relevant rules and the laid down procedure.
- (b): The Government has recently filled some vacant posts in NCSC as well as NCBC. As a result, currently only 01 post of Vice-Chairman is vacant in NCSC whereas in NCBC, 01 post of Vice-Chairman and 02 posts of Members are vacant.

(c): The Government is fully committed towards the welfare and protection of weaker sections of the society. The functioning of these Commissions is carried out in accordance with the provisions of the Constitution and the relevant rules. The Government ensures that the functioning of these Commissions is not adversely affected due to vacancies, and the Commissions continue to discharge their mandated functions with available Members and administrative support.

(d) & (e): Filling up of vacancies in these Commissions is a continuous process. The Government has recently filled certain vacant posts. Appointments are made by the Hon'ble President of India on the recommendations of the competent authority in accordance with the provisions of Constitution and established procedure. No specific timeline has been prescribed for filling up these posts.
